NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.91/KB/2017 (CP-1049/2016)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th May, 2017, 10.30 A.M.

Name of the Company		Sharwasthi Agrotech Pvt.Ltd.		
Under Section		433,434		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Arjana Bomeyer } Petrinom.
Advocete ORDER

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Ld. Counsel for the petitioner made a request for adjournment.

Petitioner has not filed two additional copies of the petition. He is directed to file two additional copies of the petition. Prayer for adjournment is allowed.

List the matter on 17/07/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)